

Ms. Anjana Rath
B.I.M.S.

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

673

1994

R. C. Mallika.....Applicant(s)

Versus

Union of India & others.....Respondent(s)

| Sr. No | Date | Orders | Office note as to action (if any) taken on order |
|--------|----------|---|---|
| 1 | 24/11/94 | REGISTER S/ Registrar | App. of 10/10/94 is filed. L2 |
| 2 | 25.11.94 | Leaving liberty to the petitioner to approach the Tribunal as and when cause of action arises this application is dismissed without admitting. VICE-CHAIRMAN S/ MEMBER (ADMINISTRATIVE) | In this application of 19, the applicant prays for a direction to absorb him in any of the existing vacancy of C.D.A. cum. C.D.M.C in view of his experience L2 May be placed before the Registrar for Registration. S/ L2 24/11/94 S/ Registrar for Administration Section or 2 L2 24/11/94 |